GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 1006
ANSWERED ON TUESDAY, THE 9TH OF DECEMBER 2025
[18 AGRAHAYANA, 1947 (SAKA)]

STATUS OF NCLT MEMBERSHIP AND PERFORMANCE OF IBC

QUESTION

1006. SMT. JEBI MATHER HISHAM
SMT. RANJEET RANJAN
SHRI DIGVIJAYA SINGH

Will the Minister of CORPORATE AFFAIRS कॉरपोरेट कार्य मंत्री
be pleased to state:

(a) the number of sanctioned and functional Members (Judicial and Technical) of the National Company Law Tribunal (NCLT) since 2019, year-wise;
(b) the number of insolvency resolution cases under the Insolvency and Bankruptcy Code (IBC) that took more than 600 days for disposal since 2019, year-wise; and
(c) the average recovery rate (in percentage and in rupee terms) of admitted claims under the Insolvency and Bankruptcy Code (IBC) from 2019-20 to 2024-25, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(HARSH MALHOTRA)

(a) The total sanctioned strength of Members including President in the National Company Law Tribunal (NCLT) is 63. The number of functional Members in the NCLT since 2019, year-wise:

Sr. No.	Year	President	Members	Total Functional Strength
1.	As on 31.03.2019	1	27	28
2.	As on 31.03.2020	0	45	45
3.	As on 31.03.2021	0	29	29
4.	As on 31.03.2022	1	41	42
5.	As on 31.03.2023	1	42	43
6.	As on 31.03.2024	1	53	54
7.	As on 31.03.2025	1	59	60

(b) During last six financial years (2019-20 to 2024-25), 1101 cases have yielded resolution plans under Insolvency and Bankruptcy Code, 2016. Details regarding period in resolution are as presented below: -

S. No.	Period	Number of Resolutions	Cases taking more than 600 days in resolution
1.	2019-20	132	11
2.	2020-21	119	30
3.	2021-22	142	52
4.	2022-23	186	89
5.	2023-24	263	120
6.	2024-25	259	121

(c) During last six financial years (2019-20 to 2024-25), realizable value by creditors is Rs. 2.73 lakh crores. Year wise details of these cases are presented below:

(Amount in Rs. crore)

S. No.	Period	Number of Resolutions	Total Admitted Claims	Total Realisable Value	Realisable Value as % of		
					Admitted Claims	Liquidation Value	Fair Value
1.	2019-20	132	1,64,568	41,826	25%	166%	77%
2.	2020-21	119	1,27,200	27,551	22%	150%	61%
3.	2021-22	142	1,95,383	46,369	24%	138%	87%
4.	2022-23	186	1,53,567	55,361	36%	128%	85%
5.	2023-24	263	1,68,927	46,176	27%	136%	94%
6.	2024-25	259	1,62,746	55,821	34%	230%	157%

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